

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-125/2011/87/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nayan Jyoti Dutta,
i/c District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the 9th January, 2024.

Sub:- **Civil Vacation.**

Ref:- Your Letter No.DJ/DH/I-1/2023/3867/ESTT, dated 26.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **2nd half of Winter Vacation, alongwith station leave permission, with the official vehicle, at own cost, from the morning of 29.12.2023 till the morning of 02.01.2024**, as prayed for. The Chief Judicial Magistrate, Dima Hasao, and, in her absence, the Addl. Chief Judicial Magistrate, Dima Hasao, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of the Court and Office of the District & Sessions Judge, Dima Hasao in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC. VII-125/2011/88-89/A, dated , 09-01-2024

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)